

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

14(ND)/2013

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
26.04.2019.**

**NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.**

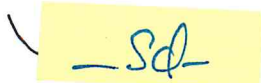
**SECTION OF THE COMPANIES ACT: 397/398**

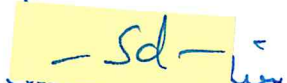
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: Ms. Parika Thakral, Advocate for the Petitioner**

**ORDER**

Request for an adjournment is being made on behalf of the petitioner as the counsel is stated to be busy. At request, adjourned to 6<sup>th</sup> June, 2019.

  
**(Dr. V.K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**